

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: August 02, 2016**

**No. 1373 / Admin. (Services)/2016**

Sri **Rajiv Sharma**, Registrar (Judicial) (Services), High Court of Judicature at Allahabad to be Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.

**No. 1374 / Admin. (Services)/2016**

Sri **Atul Srivastava**, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad to be Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad.

**BY ORDER OF THE COURT,**

Sd/-

**(DINESH KUMAR SINGH-I)  
REGISTRAR GENERAL**

**No. 370 / Admin. (Services)/2016, Dated: Allahabad: August 02, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8. S/Sri
  - i Rajiv Sharma, Registrar (Judicial) (Services), High Court of Judicature at Allahabad.
  - ii Atul Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.

15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-

**(KULDEEP NARAYAN)**  
**ASSISTANT REGISTRAR (SERVICES)**